

Filing under clause (d) of sub-regulation (5) of regulation 31 of the IBBI (Liquidation Process) Regulations, 2016

Name of the Corporate Debtor: FIPOLA RETAIL (INDIA) PRIVATE LIMITED Date of Commencement of Liquidation: 08-02-2024; List of Stakeholders as on Date: 17-04-2024; Name of IP: SANKAR VARADHARAJAN; Process Number: 1; Last 5 digit of registration number: 13449

Sl. no.	Category of stakeholders	Summary of claims received		Summary of claims admitted		Amount of contingent claims	Amount of claims rejected	Amount of claims under verification	Details in annexure
		No. of claims	Amount (Rs.)	No. of claims	Amount (Rs.)				
1	Unpaid insolvency resolution process costs	2	1602627	2	1602627	0	0	0	NA
2	Liquidation costs incurred till date	1	1064280	1	1064280	0	0	0	NA
3	Secured financial creditors	0	0	0	0	0	0	0	NA
4	Unsecured financial creditors	12	334909156	11	207122831	0	105502356	22283969	Annexure 4
5	Operational creditors (Workmen)	0	0	0	0	0	0	0	NA
6	Operational creditors (Employees)	89	13950747	63	9332757	0	4617990	0	Annexure 6
7	Operational creditors (Government Dues)	4	37371416	4	37371416	0	0	0	Annexure 7
8	Operational creditors (other than Workmen, Employees and Government Dues)	138	301807439	132	277587144	0	24220295	0	Annexure 8
9	Other stakeholders, if any (other than financial creditors and operational creditors)	9	101746796	9	79188409	0	22558387	0	Annexure 9
Total		255	792452461	222	613269464	0	156899028	22283969	